

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO.60/2015-2020
DATED THE 10th February, 2020

Subject: Amendment in Appendix 2E (List of agencies authorized to issue Certificate of Origin-Non Preferential) regarding incorporation of name of M/s Visvesvaraya Trade Promotion Centre and its branches.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following addition at S.No. 9 under sub-heading Karnataka in Appendix 2E (List of agencies authorized to issue Certificate of Origin-Non Preferential) of the Foreign Trade Policy, 2015-2020.


Visvesvaraya Trade Promotion Centre
3rd floor, A Block, BMTC Complex, Shanthinagar, Bengaluru-560027
Tel- 080-22534444, 080-22210644
Email: vtpc-karnataka@gmail.com

and its branches at:

- I. 1st floor, DIC Building, Rayapur, Dharwad-580009
Tel- 0836-2222600
Email: vtpc-dwd@gmail.com
- II. CTI Building, SayyajiRao Road, Mysuru-570001
Tel- 0821-4253409
Email: vtpc-mysore@gmail.com

2. Accordingly, name of the above agency along with its branches has been added at S.No. 9 (Karnataka) of Appendix 2E (List of agencies authorized to issue Certificate of Origin-Non Preferential) to Foreign Trade Policy, 2015-2020 (Appendices & ANFs).

3. **Effect of this Public Notice:** In continuation with the Public Notice No.11/2009-2014 dated 07.05.2013, M/s Visvesvaraya Trade Promotion Centre along with its branches have been added under Appendix 2E of Foreign Trade Policy, 2015-2020 for issuing Certificate of Origin, Non-Preferential.


(Amit Yadav)
Director General of Foreign Trade &
Ex-officio Secretary to the Government of India
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